

of reference of the Shah Commission of Inquiry, which should be brought to the notice of the Commission;

(b) to generally enquire into all other instances as are relatable one or other of the terms of reference of the Commission which the Authority may deem fit to enquire into, and

(c) to enquire into such complaints or allegations as may be referred to the Authority of the Administration of Goa, Daman and Diu by the Shah Commission of Inquiry.

Allotment of time to different language programmes at A.I.R., Panaji

5753. SHRI AMRUT KASAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the time allotted to the programmes in different languages at the Panaji station of All India Radio;

(b) criteria on which the time is allotted to different languages; and

(c) whether there is any method by which public opinion is reflected on the allotment of time at the stations?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The time allotted per week to different language programmes at AIR Panaji pertaining to the spoken word, light and folk music originated from the Station and other than which are relayed, is as follows:

	hours	minutes
1. Konkani	21	44
2. Marathi	10	54
3. Portuguese		30
4. English	1	35
5. Hindi Songs	2	20
6. Other languages	1	12

(b) The criterion for time allotment is mainly based on the consideration of the major and commonly spoken languages used for communication in the area and also the numerical size of the various linguistic groups.

(c) There is no set method by which public opinion is reflected on the allotment of time at a Radio Station except the criterion indicated against part (b), above. However, field surveys are periodically undertaken to gauge cross section of public opinion on the programmes broadcast from a particular Station.

Promotion of Medical Services in Armed Forces

5754. SHRI AMRUT KASAR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in the Medical Services of the Armed Forces several of those with lesser qualifications are getting promotions whereas those with much higher qualifications from the specialities are being ignored; and

(b) whether there is a mounting dissatisfaction with the promotion policy and as a consequence several senior specialists in the Armed Forces Medical Services have resigned from their jobs on some ground or the other?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). Two separate Cadres were created in the Army Medical Corps in December 1956 viz., (1) Administrative Cadre and (2) Specialist Cadre. Officers are given an option to select the Cadre of their choice in the 18th year of their service. Promotions to the rank of Colonel and above (and equivalent) in each Cadre are restricted to the officers of that Cadre. The separation of the two Cadres has resulted in disparity in the promotion prospects of the officers of Specialist Cadre vis-a-vis Administrative Cadre. Consequently, there is a certain amount of discontentment in the off-